

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
UNSTARRED QUESTION No. 834
TO BE ANSWERED ON 30th July, 2024

Setting up of bulk drug parks in Andhra Pradesh

834 Shri V. Vijayasai Reddy:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government has approved a financial assistance of ₹ 1,000 crore for the creation of common infrastructure facilities in the bulk drug park in Andhra Pradesh;
- (b) whether there is any initiative to aid the connectivity of these parks to support linkages for the industrial units which will come up in the parks; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND
FERTILIZERS**

(MS. ANUPRIYA PATEL)

(a): The Department of Pharmaceuticals, Ministry of Chemicals & Fertilizers, Government of India (GoI) approved a financial assistance of Rs.1,000 crore for the creation of Common Infrastructure Facilities (CIF) in the Bulk Drug Park at Nakkapalli (Anakapalli District) in Andhra Pradesh on 07.12.2023. These CIF include: Common Effluent Treatment Plant, Steam Generation & Co-generation Plant, Common Solvent Recovery System, Centre of Excellence, Analytical Testing Labs, Solid Waste Management, Common Warehouse, Common Logistics, Power Supply, Water Supply, Drainage, Road, Emergency Response Centre, Safety/Hazardous operations audits centre.

(b) & (c): The A.P. Bulk Drug Park at Nakkapalli is strategically situated 75 kms southwest of Visakhapatnam, offering excellent connectivity via road, rail, port, and airport - 4.5 kms. away from NH- 16, 3 kms. away from Kolkata – Chennai rail line, 60 kms away from Gangavaram Port, and 66 kms away from Visakhapatnam International Airport.

In this connection, State Government of Andhra Pradesh has undertaken development of external infrastructure for this Park and accordingly, for the construction of 4.5 kms long 45m RoW road connecting Bulk Drug Park site to NH-16 and land acquisition of the required 44.07 acres for external road, necessary action will be taken by the local authorities.
